GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 3097 TO BE ANSWERED ON 20th August, 2025

Implementation status of Marine Fisheries Policy, 2017

3097 Shri Mohammed Nadimul Haque:

Will the Minister of *Fisheries*, *Animal Husbandry and Dairying* be pleased to state:

- (a) whether any State-wise action plan has been formulated under the National Policy on Marine Fisheries, 2017 for ensuring sustainable fishing and protecting the livelihoods of artisanal fishers, and if so, the details thereof, especially of West Bengal;
- (b) the year-wise details of financial allocations and expenditures under the Marine Fisheries Policy during last five years including specific allocations for implementation in non-mechanised or khoti-based fishing regions; and
- (c) whether any proposal or consultation has been undertaken to regulate the use of bottom trawling and purse seine nets in overexploited coastal areas, and if so, the outcome thereof?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

(a) & (b): The 'National Policy on Marine Fisheries, 2017' (NPMF, 2017) notified on 28th April, 2017 to guide the coordination and management of marine fisheries in the country. The main objective of the policy is to ensure the healthy and ecological integrity of the marine fisheries resources of India's Exclusive Economic Zone (EEZ) through sustainable harvests for the benefit of present and future generations of the nation. 'Fisheries' is a State Subject and Central Government supplements the efforts of the States and Union Territories (UTs) towards development of fisheries sector through its schemes and programs. The Department of Fisheries, Government of India (DoF, GoI), during last 05 years (FY 2020-2025) have been implementing a flagship scheme namely "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" with highest ever estimated investment of Rs. 20,050 crore for overall development of the fisheries sector and socioeconomic wellbeing of traditional and small-scale fishers in all States/UTs, including West Bengal.

The DoF, GoI based on the proposals received from various State Governments, Union Territories and other End Implementing Agencies has accorded approvals to fisheries and aquaculture development proposals worth Rs. 13,405.21 crore with central share of Rs. 6,065.45 crore during last five years (FY 2020-21 to FY 2024-25) under the PMMSY. This includes proposals amounting to Rs.544.39 crore with Central share of Rs. 225.55 crore approved during last five years to the Government of West Bengal under PMMSY. The major activities approved to West Bengal under PMMSY *inter alia* include (i) Establishment of 221 hatcheries, (ii) Construction of 4 fishing harbours, (iii) 185 unit of fish feed mills, (iv) Providing boats (replacement) and nets for traditional fishermen – 259 units, (v) 6 units of whole sale fish markets, (vi) Upgradation of existing vessels for export competency – 53 units. Details of the projects approved, central share and funds released under PMMSY to Coastal States/UTs during the last 5 years (FY 2020-21 to FY2024-25) are furnished at Annexure.

(c): Paired bottom trawling or bull trawling and use of LED lights in fishing are banned in the Exclusive Economic Zone (EEZ) of India. All the maritime States/UTs have also been advised to take necessary steps to prevent pair or bull trawling and use of LED light for fishing within and beyond the territorial waters. Bottom Trawling is a fishing method used to catch the targeted benthic fishes and catches of Non-target species are reduced by the use of by-catch reduction devices, like the Turtle Excluder Device (TED) used in shrimp Bottom trawls. The DoF, GoI has advised to coastal states/UTs to review and amend their respective MFRAs to ensure mandatory use of TEDs towards marine turtle conservation. All nine coastal states, namely Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Odisha and West Bengal have amended their MFRAs to mandate TED use. The UTs of Andaman & Nicobar Islands and Lakshadweep do not permit fishing using bottom trawl. The implementation of TED has been included and supported under the PMMSY scheme with 100% financial assistance (60% Central + 40% State).

Considering that there are divergent views of coastal States/UTs on purse seine fishing, also there are divided views among the fishermen communities in the coastal States/UTs on this method of fishing, the DoF, GoI had constituted an Expert Committee on 2nd August, 2022 to examine the Purse Seine Fishing of different maritime States/UTs and to make recommendations for national consensus on the Purse Seine Fishing. The Expert Committee in its report has proposed the state-specific management plans for purse seine fishing for consideration by the State Governments.

Statement referred to in reply to part (a) & (b) of Rajya Sabha Starred Question No. 3097 regarding "Implementation status of Marine Fisheries Policy, 2017" raised by Hon'ble MPs Shri Mohammed Nadimul Haque to be answered on 20th August, 2025: State-wise details of proposals with central share approved and funds released under Pradhan Mantri Matsya Sampada Yojana during the last five years (FY 2020-21 to FY 2024-25)

(Rs. in lakhs)

SI. No.	State/UT	Total Project Cost	Central Share approved	Central Funds Released
(i)	(ii)	(iii)	(iv)	(v)
1.	Andaman and Nicobar	5822.10	3095.53	1196.70
2.	Andhra Pradesh	240552.67	56331.08	43013.68
3.	Daman & Diu, Dadra and NH	13516.89	13243.49	178.90
4.	Goa	11685.19	4911.44	4769.74
5.	Gujarat	89754.81	32486.72	10365.69
6.	Karnataka	105898.15	36613.93	29502.15
7.	Kerala	134755.43	57743.01	34415.24
8.	Lakshadweep	6746.48	4441.63	1442.12
9.	Maharashtra	147263.78	56029.31	30452.07
10.	Odisha	129842.00	47944.55	34726.21
11.	Puducherry	35230.01	29176.00	6124.91
12.	Tamil Nadu	115615.80	44865.07	15394.38
13.	West Bengal	54439.44	22554.68	5507.70
14.	Others (Transponders, etc.)	36400.00	21840.00	49780.40
15.	Insurance activities	8927.77	8927.77	8927.77
16.	PMMKSSY	1193.07	1193.07	1181.61
17.	Central Sector Projects	202877.29	165148.29	69712.20
Total		1340520.88	606545.57	346691.47